

9. Investment Corporation of India Ltd.
10. Jayabharat Credit & Investment Company Ltd.
11. Kailash Investments Private Limited
12. Kanchanjunga Investments Private Limited
13. Madan Mohan Lal Shriram Private Limited
14. Narmada Investments Private Limited
15. Nilgiri Investments Private Limited
16. Offsade Private Limited
17. Pilani Investment Corporation Limited
18. Premier Construction Company Limited
19. Sarabhai Chemicals Private Limited
20. Scindia Investments Private Limited
21. Shyamnagar Investment Company Limited
22. Sundaram Finance Limited
23. Surac Holdings Limited
24. Tata Sons Limited
25. Wadi Finance and Investments Limited
26. Wadi Holdings Limited

Plans for Placing big Orders for Coking Coal with Foreign Suppliers

759. SHRI MAHENDRA SINGH : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether his Ministry has announced its plans for placing big orders for coking coal with foreign suppliers; and

(b) if so, the reasons therefore?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :

(a) and (b). For the year 1985-86, it has been estimated that the shortfall between demand and domestic availability of coking coal for SAIL steel plants would be around 1.5 million tonnes. To meet this requirement, the Steel Authority of India Limited has floated a global tender for import of 1 million tonnes of low ash prime coking coal, offers have been received and are under evaluation.

Sanction of Loan to Unemployed Matriculates

760. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state:

(a) whether any review has been made of programme for the sanction of loans to the unemployed matriculates for self-employment by the various nationalised banks during 1983-84 and 1984-85;

(b) if so, the findings of the review along with the details regarding the total number of applications received by each bank during the above period; State-wise as also the total number of cases in which such loans were sanctioned, actually paid in each State;

(c) whether any cases for sanction of loans are still pending for disposal;

(d) if so, the reasons for delay;

(e) whether any complaints were received by the banks in this regard; and

(f) if so, nature of complaints received by Government till date bank-wise from each State and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (f). The progress of the scheme for providing Self-employment to the Educated Unemployed Youth is monitored by the Government of India and also the Reserve Bank of India, from time to time. The State-wise progress under the Scheme for the year 1983-84 a-s on 31st March, 1984 is given in *Statement-I* and the progress for the year 1984-85 till 21st March, 1985 is given in *Statement-II*. Being an on going scheme there will always be cases pending for disposal. However, banks have been instructed that every application under this scheme has to be disposed of within a period of 14 days from their receipt in the branch. Complaints are generally in regard to delay in sanction, rejection of applications etc. Complaints whenever received, are looked into for necessary action.

Statement-I

Progress under the Scheme for providing self-employment to the Educated Unemployed Youth for the year 1983-84 (As on 31.3.1984) as per the Reports received from State Government/Union Territory Administrations.

Sl. No.	Name of the State/UTs.	targets for 1993-84	No. of applications recommended by DICs	No. of applications sanctioned by banks	Amount Sanctioned (Rs. in lakhs)
1.	Andhra Pradesh	20,000	25401	14781	2936.00
2.	Assam	6,700	10944	8021	1540.44
3.	Bihar	29,000	36766	14230	2278.64
4.	Gujarat	11,200	19585	10497	1538.88
5.	Haryana	5,300	9682	6189	998.99
6.	Himachal Pradesh	2,000	6126	2465	449.69
7.	Jammu & Kashmir	1,800	2399	1416	287.95
8.	Karnataka	12,100	27667	12307	1960.00
9.	Kerala	15,100	20967	13091	2110.00
10.	Madhya Pradesh	17,500	39243	18786	2857.80
11.	Maharashtra	20,800	52009	24579	4024.28
12.	Manipur	1,000	1462	991	179.82
13.	Meghalaya	400	632	353	75.09
14.	Nagaland	250	253	189	39.25
15.	Orissa	8,600	9722	6823	1368.62
16.	Punjab	6,700	15856	9047	1689.60
17.	Rajasthan	10,000	23414	15054	2365.30
18.	Sikkim	100	28	15	3.65
19.	Tamilnadu	17,500	33472	21247	3316.00
20.	Tripura	900	962	696	97.33
21.	Uttar Pradesh	36,000	47585	36857	5382.85
22.	West Bengal	25,500	41967	23680	4481.92
23.	A. & N. Islands	100	112	66	15.22
24.	Arunachal Pradesh	200	62	36	6.91
25.	Chandigarh	500	599	325	56.50
26.	Dadra & Nagar Haveli	100	174	54	10.71
27.	Goa, Daman & Diu		DIC was not in operation		
28.	Mizoram	200	179	196	42.61
29.	Pondicherry	450	470	414	40.00
Grand Total		2,50,000	457738	242405	40154.05

Source : Ministry of Industry.
Data Provisional.

Statement-II

Progress Report under the Scheme for providing self-employment to the Educated Unemployed Youth for the year 1984-85 as per the Reports received from States/Union Territory Administrations on 21-3-1985.

S. No.	State/U.T.	Target (1984-85)	No. of applications recommended to banks by DICs	No. of applications sanctioned by banks.	Amount (Rs. in lakhs)	Position as on.
1.	Andhra Pradesh	15,100	24,295	9550	1300.00	15.3.85
2.	Assam	8,200	6,424	1923	73.60	28.2.85
3.	Bihar	14,500	19,453	8220	1461.84	31.1.85
4.	Gujarat	10,700	NR	3392	620.64	28.2.85
5.	Haryana	2,500	3,138	2065	413.04	31.10.84
6.	Himachal Pradesh	6,300	NR	NR	NR	—
7.	Jammu & Kashmir	1,400	1,500	400	61.98	18.3.85
8.	Karnatka	12,500	13,087	3084	498.01	28.2.85
9.	Kerala	13,300	12,494	3490	NR	28.2.85
10.	Maharashtra	25,000	22,335	2931	NR	15.2.85
11.	Manipur	1,000	1,459	1014	186.13	28.2.85
12.	Meghalaya	400	297	294	NR	28.2.85
13.	Nagaland	200	NR	NR	NR	—
14.	Madhya Pradesh	19,100	24,233	3675	NR	28.2.85
15.	Orissa	7,000	5,063	2179	523.73	31.1.85
16.	Punjab	12,000	6,813	572	98.48	31.12.84
17.	Rajasthan	15,000	19,739	4850	NR	16.2.85
18.	Sikkim	50	NR	NR	NR	—
19.	Tamil Nadu	21,700	27,584	9394	1729.39	28.2.85
20.	Tripura	700	NR	NR	NR	—
21.	Uttar Pradesh	37,600	4,843	403	22.62	31.12.84
22.	West Bengal	24,100	36,097	5581	NR	15.3.85
23.	A & N Islands	100	NR	22	4.80	31.12.84
24.	Arunachal Pradesh	50	82	42	9.17	31.1.85
25.	Chandigarh	300	176	95	13.00	31.1.85
26.	Dadra & N. Haveli	100	67	56	10.89	31.1.85
27.	Goa, Daman & Diu	300	NR	NR	NR	—
28.	Mizoram	200	200	105	22.61	28.2.85
29.	Pondicherry	400	316	124	14.40	31.12.84
Total		2,50,000	2,29,695	63,462	7064.33	

N.R. NOT REPORTED

SOURCE: MINISTRY OF INDUSTRY
DATA PROVISIONAL